## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 50/KB/2018

Kity dutteyes

Present: Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th February 2018, 10.30 A.M

Name of the Company Li		Lift & Shift India Pvt.LtdVs- Pali Hills Brewerise Pvt.Ltd.		
Under Section		9 IBC		
SI.	Name & Designation of Authorized		Appearing on behalf of	Signature with
No.	Representative (IN CAPITAL LETTERS)			date

For du Operational Greditor. 1. Mr. Abhijit Sækar, Adv. 2. Mr. Ritepærner Chatterjee, Adv.

ORDER

Ld. Counsel for the operational creditor is present. Nobody is present from the corporate debtor's side.

Ld. Counsel for the operational creditor submits that notice of admission issued by the Adjudicating Authority dated 12/03/2018 has been served on the corporate debtor. However, no affidavit of service supporting the service on the corporate debtor is produced. Ld. Counsel for the operational creditor sought leave to file affidavit of service to prove service of notice of admission upon the corporate debtor. Prayer is allowed.

List it on 15/03/2018 for admission.

(Jinan K.R.) Member (J)

Sd